

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 75 of 2010**

**Dated : 19<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**C.E.R.C & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran &  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. S. Vallinayagam

**ORDER**

Heard the learned counsel for the parties. Written  
Submissions have been filed by Respondent.

***Judgment is Reserved.***

**( V.J. Talwar )  
Technical Member**

**(Justice M. KarpagaVinayagam )  
Chairperson**

Ts/ks